

ITEM NO.5

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1848-1849/2017

VENKAT & ANR.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

WITH Cr1.A. No. 1131-1132/2015 (II-A)

Cr1.A. No. 1252/2016 (II-A)

Cr1.A. No. 1851/2017 (II-A)

Cr1.A. No. 1852/2017 (II-A)

Date : 31-01-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. Sudhanshu S. Choudhari, AOR

Mr. Atul Babasaheb Dakh, AOR

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following

O R D E R

Post tomorrow i.e. 1st February, 2018 for final hearing.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER